COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 95 OF 2017 & IA NO. 273 OF 2017</u> <u>AND</u> <u>APPEAL NO. 105 OF 2017</u>

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 95 OF 2017 & IA NO. 273 OF 2017

In the matter of:

Green Energy Association	Ve		Appellant(s)	
Central Electricity Regulatory Co	Vs mmission		Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Mandakini Ghosh		
Counsel for the Respondent(s)	:	Mr. Divyansu Rai for Mr. Nikhil Nayyar for R-1		

APPEAL NO. 105 OF 2017

In the matter of:

Indian Wind Power Association (NRC)				Appellant(s)
Vs. Central Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vishal Gupta Mr. Kumar Mihir		
Counsel for the Respondent(s)	:	Mr. Divyansu Rai fo Mr. Nikhil Nayyar fo		

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>14.09.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt